NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/38/2017

NAME OF THE PETITIONER(S)

: GRETA STEELS LTD

UNDER SECTION

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Soy JosEPH

pcs for Applicant



ORDER

Mr. Soy Joseph, Counsel for Applicant present and submitted his argument. He is directed to issue a notice to the ROC to submit the report on the matter within two weeks failing which it shall be presumed that the ROC has no objection for conversion of the applicant's company from public limited to private limited. Registry is also directed to send notice to the ROC. Put up on 07.07.2017 at 10.30 A.M.

S. in f aperoplain.

(S.VIJAYARAGHAVAN)

(MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)

(MEMBER (JUDICIAL)